

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.8 of 2011

(Arising out of OIO-04/MP/DAMAN/2010 dated 20/08/2010 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Kairus Dadacjandji

.....Appellant

C/O. Kaisha Manufacturers Pvt Ltd., (Now Schott Kaisha Pvt Ltd.) Survey No. 50/4, Kadaiya Village, Bhimpore, Nani DAMAN, DAMAN (U.T.)

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Ms. Pooja Reddy, Advocate for the Appellant
Shri Sanjay Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING/DECISION: 06.03.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 7 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul